

Sixteenth Lok Sabha

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Title: Need to construct subway at Mudicade and a vehicular underpass of Mullakkara Centre-Mulayam Road Junction on National Highway-47.

SHRI C. N. JAYADEVAN (THRISSUR): Along the new Mannuthy-Vadakkanchery six-lane NH-47 currently under construction, there is no provision for subways at Mudicode and Mullakkara Centre-Mulayam Road Junction. These are two important centres serving as hub for several institutions and places of worship such as schools, hospitals, temples churches etc. frequented by thousands of students and other common people every day. With the construction of this six lane highway, the area will be divided into two. Mullakkara Centre-Mulayam Road Junction will turn into a death trap for those who attempt to cross the highway. Even when it was a four lane highway, hundreds of accidents have taken place and people died on this stretch of highway. The State Human Rights Commission has ruled that a subway be built at Mullakkara centre-Mulayam Road for the people to cross the highway safely. I had been representing the matter to the Union Minister since November last year but only this May the minister has replied that my demand has been forwarded to the CCM (Kerala) NHAI for necessary action. The work on this stretch of the NH- 47 is almost complete and the last stage of the work is at a standstill due to delay in taking the decision on taking up the construction of these two Under Passes.

I, therefore, urge upon the Minister to intervene immediately and make provision for constructing a sub way at Mudicode and a Vehicular Under Pass (VUP) at Mullakkara Centre-Mulayam Road Junction across this six-lane NH-47.

